



\$~Larger Bench-1-5.

* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ C.O. (COMM.IPD-TM) 151/2022

LIBERTY FOOTWEAR COMPANY Petitioner

Through: Mr.Kapil Wadhwa, Advocate with

Ms.Apoorva Maheshwari and

Ms.Brinda Nagaraja, Advocates.

versus

LIBERTY INDUSTRIAL GROUP PTE LTD. & ANR.

..... Respondents

Through: Mr.Gautam Wadhwa, Advocate for

R-1.

Mr.Gaurav Pachnanda, Sr.Advocate (Amicus Curiae) with Ms.Threcy

Lowrence, Advocate.

Mr.Uddyam Mukherjee, Advocate with Mr.Davesh Vashishtha,

Advocate (Amicus Curiae)

+ C.O. (COMM.IPD-TM) 778/2022 & I.A. 20333/2022

KOHINOOR SEED FIELDS INDIA PVT. LTD. Petitioner

Through: Mr. Saurav Agrawal, Mr. Adarsh

Ramanujan, Mr. Shantanu Agarwal, Mr. Kapil Rustgai, Ms. Sulekha Agarwal, Ms. Chandrayee Maitra, Ms. Asmita Srivastav, Ms. Allaka M., Ms., Surabhi, Mr. Yogesh Khullar, Ms. Aanchal Seth, Ms. Saloni Paliwal, Ms. Kirtuhika and Ms.Kavya

Pahwa, Advocates.

versus

VEDA SEED SCIENCES PVT. LTD. & ANR. Respondents

Through: Mr.Kapil Wadhwa, Advocate with Ms.Apoorva Maheshwari and

Ms.Brinda Nagaraja, Advocates for

R-1.





Mr.Gaurav Pachnanda, Sr.Advocate (Amicus Curiae) with Ms.Threcy Lawrence, Advocate. Mr. Uddyam Mukherjee, Advocate Mr.Davesh Vashishtha, with Advocate (Amicus Curiae)

C.O. (COMM.IPD-TM) 782/2022 & I.A. 20524/2022 +

KOHINOOR SEED FIELDS INDIA PVT. LTD. Petitioner

Through:

Mr. Saurav Agrawal, Mr. Adarsh Ramanujan, Mr. Shantanu Agarwal, Mr. Kapil Rustgai, Ms. Sulekha Agarwal, Ms. Chandrayee Maitra, Ms. Asmita Srivastav, Ms. Allaka M., Ms., Surabhi, Mr. Yogesh Khullar, Ms. Aanchal Seth. Ms. Paliwal, Ms. Kirtuhika and Ms. Kavya Pahwa, Advocates.

versus

VEDA SEED SCIENCES PVT. LTD. & ANR. Respondents

Through:

Mr.Kapil Wadhwa, Advocate with Maheshwari Ms.Apoorva Ms.Brinda Nagaraja, Advocates for R-1.

Mr.Gaurav Pachnanda, Sr.Advocate (Amicus Curiae) with Ms.Threcy Lowrence, Advocate.

Mr. Uddyam Mukherjee, Advocate Mr.Davesh Vashishtha, with Advocate (Amicus Curiae)

C.O. (COMM.IPD-TM) 783/2022

KOHINOOR SEED FIELDS INDIA PVT. LTD. Petitioner

Through:

Mr. Saurav Agrawal, Mr. Adarsh Ramanujan, Mr. Shantanu Agarwal, Mr. Kapil Rustgai, Ms. Sulekha Agarwal, Ms. Chandrayee Maitra, Ms. Asmita Srivastav, Ms. Allaka M.,





Ms., Surabhi, Mr. Yogesh Khullar, Ms. Aanchal Seth, Ms. Saloni Paliwal, Ms. Kirtuhika and Ms. Kavya Pahwa. Advocates.

versus

VEDA SEED SCIENCES PVT. LTD. & ANR. Respondents

> Mr.Kapil Wadhwa, Advocate with Through: Ms.Apoorva Maheshwari and

Ms.Brinda Nagaraja, Advocates for

Mr.Gaurav Pachnanda, Sr.Advocate (Amicus Curiae) with Ms. Threcy

Lowrence, Advocate.

Mr. Uddyam Mukherjee, Advocate Mr.Davesh Vashishtha. with

Advocate (Amicus Curiae)

C.O. (COMM.IPD-TM) 179/2023 & I.As. 10720/2024, 10778-10779/2024

THE HERSHEY COMPANY

..... Petitioner

Through:

Mr. Urfee Roomi, Advocate with Ms.Janaki Arun, Ms.Apoorva Bharti, Mr. Jaskaran Singh and Mr.Arpit

Singhal, Advocates.

versus

DILIP KUMAR BACHA, TRADING AS

SHREE GANESH NAMKEEN & ANR. Respondents

Through: Mr.Gaurav Pachnanda, Sr.Advocate (Amicus Curiae) with Ms.Threcy

Lowrence, Advocate.

Mr. Uddyam Mukherjee, Advocate Mr.Davesh Vashishtha, with

Advocate (Amicus Curiae)

Mr. Chander Lall, Sr. Adv. with Mr. Tanmaya Mehta, Mr. Krishnagopal Abhay, Mr.Karmanya Singh Sareen,





Mr. Abhinav Bhalla, Ms. Annanya Mehan, Mr. Sahib Singh Dhillon, Ms. Pari Bhardwaj and Mr. Rinku, Advs. In I.A. No. 10778/2024

CORAM:

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HON'BLE THE ACTING CHIEF JUSTICE
HON'BLE MR. JUSTICE VIBHU BAKHRU
HON'BLE MR. JUSTICE SANJEEV NARULA
HON'BLE MS. JUSTICE TARA VITASTA GANJU
HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA

ORDER 07.10.2024

- 1. The Hon'ble Larger Bench has not assembled today.
- 2. List on 05th November, 2024 at 3:00 p.m.

By Order

(Court Master)

OCTOBER 7, 2024 is